

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. No. 120(ND)09

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

SH. R. VARADHARAJAN
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2018

NAME OF THE COMPANY: Sh. Neelamber Agarwal V/s. M/s. Neel Padam Builders Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Anuj Shah, Advocate

For the Respondent (s) : Ms. Sashi Pratap Singh, Advocate

ORDER

From the records of the order-sheet, it is clear that the matter is part heard before Regular Bench. Since the regular Bench is not sitting, let the matter be posted on 23.3.2018.

-2-d-7

(Deepa Krishan)
Member (T)

Sd/-

(R. Varadharajan)
Member (J)